

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.207
C.P. (IB)/147(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Deepti Panjak Chugh Through Resolution Professional CA
Nandish Sunilbhai Vin
V/s
The Punjab National Bank & Ors

.....**Applicant**

.....**Respondents**

Order delivered on: 26/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren Dave, Adv.
For the Respondent :

ORDER

Ld. Counsel for the applicant seeks time to submit additional documents. He is directed to file it today itself.

The applicant failed to submit the same today. In the interest of Justice, one more opportunity is given to him.

List the matter on 01.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)